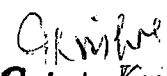


C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>22-12-93</u>	S.L.R.N. Mathur, Counsel for the petitioner/applicant. The applicant has filed this Misc. Application seeking production of records of ^WOA 671/93, which has been listed for directions on 27.1.94. The learned counsel for the applicant states that he has already given a copy of this Misc. Application to the counsel for respondent No. 2. The respondent No. 2 are directed to produce the records of the proceedings of the Select Committee on the date already fixed in the OA. The Misc. Application stands disposed of accordingly.  (O. P. Sharma) Administrative Member  Gopal Krishna Member (Judl.)
	Copy sent to the app and to the AO 102 no 171 & 172 7-154 8